

ORISSA HIGH COURT

FILING REPORT AS ON :07/04/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002664/2020	SATYA SUNDAR DASH VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BHADRAK TOWN /82 /2020 () //
2	BLAPL/0002665/2020	LAXMIKANTA JUED VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /27 /2020 () //
3	BLAPL/0002666/2020	BIJAYA KHEMUNDU @ KIMUDU BIJAY KUMAR VS STATE OF ODISHA	MANAS CHAND VS	MACHHKUND /57 /2019 () //
4	BLAPL/0002667/2020	VANTAL BHAGABAN @ BHAGABAN HANTAMANAS CHAND VS STATE OF ODISHA	MANAS CHAND VS	MACHHKUND /57 /2019 () //
5	BLAPL/0002668/2020	DEEPAK NAYAK VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /45 /2020 () //
6	BLAPL/0002669/2020	GOPAL CH. PANDA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	LALBAG /57 /2019 () //
7	CRLA/0000249/2020	GANGA @ GANGADHAR BHOL VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURI SADAR /234 /2012 () //
8	CRLMC/0000947/2020	NARENDRA KUMAR SAHU VS STATE OF ORISSA	MANAS CHAND VS	BAIDYANATHPUR /155 /2019 () //
9	CRLMP/0000470/2020	JAYANTA KUMAR KHANDAYATRAY VS STATE OF ODISHA	S.MOHAPATRA VS	//0 () //
10	RSA/0000116/2020	PUSHPA SHARMA VS BIJAYALAXMI SHARMA	M.BALAKRISHNA RAO VS	// () //
11	WA/0000216/2020	NIRANJAN BARIK VS ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE	SIDHARTHA MISHRA (1) VS	// () //

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12	WP(C)/0011128/2020	JANGYESWAR KALAS VS STATE OF ORISSA	J.K.KHANDAYATRAY VS	// () //
13	WP(C)/0011129/2020	DILLIP KUMAR RAY VS STATE OF ODISHA	VS	// () //
14	ABLAPL/0004295/2020	SUBASH CHANDRA SENDHA VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	KHAIRA /61 /2020 () //
15	ABLAPL/0004296/2020	PABITRA JENA VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	/ /0 () //
16	ABLAPL/0004297/2020	RABI SAHU @ RABI SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BHADRAK RURAL /203 /2020 DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak *) GR/0000310/2020
17	ABLAPL/0004298/2020	HADIBANDHU SAMAL @ HADIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /59 /2020 () //
18	ABLAPL/0004299/2020	PURNA CHANDRA PADHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KORAPUT TOWN /59 /2020 () //
19	ABLAPL/0004300/2020	KIRAN KUMAR PADHY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KORAPUT TOWN /59 /2020 () //
20	ABLAPL/0004301/2020	KRUSHNA MOHAN PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	JANKIA P.S. /61 /2016 () //
21	ABLAPL/0004302/2020	G.HARI VS STATE OF ODISHA	MANAS CHAND VS	BADABAZAR /25 /2020 () //
22	ABLAPL/0004303/2020	T.HEMANTA REDDY VS STATE OF ODISHA	MANAS CHAND VS	GOPALPUR /27 /2020 () //
23	ABLAPL/0004304/2020	PRADEEP KUMAR MOHANTA	MANAS CHAND	KAMAKHYANAGAR /276 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	ABLAPL/0004305/2020	GIRIJA SANKAR MISHRA	DEEPALI MAHAPATRA	KHUNTUNI /41 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
		STATE OF ODISHA		CT/0000155/2020
25	ABLAPL/0004306/2020	ASHOK PATRA @ ASHOK KUMAR PATRA	DEEPALI MAHAPATRA	KENDRAPARA /60 /2020
		VS	VS	A.D.J.,KENDRAPARA(Kendrapara *)
		STATE OF ODISHA		GR/0000027/2020
26	ABLAPL/0004307/2020	JAGANNATH SABAR	TUKUNA KUMAR MISHRA	UMERKOTE /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	ABLAPL/0004308/2020	RAHUL AGARWAL	SUBRAT SATPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	ABLAPL/0004309/2020	HEMANT GUPTA	SUBRAT SATPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	ABLAPL/0004310/2020	RABINDRA KUMAR BARIK	NIRANJAN PANDA	BASUDEVPUR /269 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	ABLAPL/0004311/2020	KARUNAKAR LENKA	DILLIP RAY	BASUDEVPUR /56 /2020
		VS	VS	J.M.F.C.,BASUDEVPUR(Bhadrak *)
		STATE OF ODISHA		GR/0000105/2020

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MISC CASES FILED on :07/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	317/2020 WA/216/2020	NIRANJAN BARIK-MP	SIDHARTHA MISHRA (1)
2	549/2020 CRLMC/947/2020	NARENDRA KUMAR SAHU-MP	MANAS CHAND
3	5033/2020 WP(C)/1024/2019	LAXMIPRIYA BARIK-MP	